

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2392  
ANSWERED ON:25.07.2014  
REDUCTION OF DUTY ON PETROLEUM PRODUCTS  
Chandumajra Shri Prem Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) the amount of customs and excise duties collected from petroleum products during the years 2010-11, 2011-12, 2012-13 and the first 9 months of the year 2013-14;
- (b) whether his Ministry has requested the stake holders to reduce the customs and excise duties on petroleum products; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a): The amount of customs and excise duties collected from petroleum products during the years 2010-11, 2011-12, 2012-13 and the first 9 months of the year 2013-14 is as under:

(Rs.in crore)

F.Y	Customs Duty	Central Excise Duty	Total Amount
2010-11	26281	76546	102827
2011-12	20520	74701	95221
2012-13	13705	84898	98603
2013-14	11759	64826	76585

(up to December)

(b): No, Sir.

(c): Does not arise in view of the (b) above.